
Mr. Uday B. Bhatt Vs Mr. Sarfarazbhai Rafique Bhai Ravani & Others

Case No. 20 Of 2023

Court: Competition Commission Of India

Date of Decision: June 5, 2024

Acts Referred:

Competition Act, 2002 – Section 3, 4, 19(1)(a), 26(2), 33

Hon'ble Judges: Ravneet Kaur, Chairperson; Sweta Kakkad, Member; Deepak Anurag, Member

Bench: Full Bench

Final Decision: Dismissed

Judgement